

In addition, the Government has taken the following corrective measures through NADA to curb doping in sports:

- i) Increased frequency of testing of Core probables undergoing training at various centres for London Olympics, 2012.
- ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- iii) Distribution of educational materials related to dope related issues amongst Sportspersons, Coaches & Support Personnel.
- iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
- v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.

Funds for promotion of sports

617. DR. JANARDHAN WAGHMARE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has allocated/sanctioned/released funds for the development of sports in the last two years;
- (b) if so, the details thereof;
- (c) whether the proposals of the States Governments for construction of sports stadia etc. are pending for clearance; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) The details of allocation of funds and expenditure under Plan and Non-plan schemes for development of sports in the country during the last two years i.e. 2009-10 & 2010-11 are given in the Statement-I (See below).

(c) and (d) This Ministry has no scheme for construction of sports stadia. However, a new scheme called 'Urban Sports Infrastructure Scheme' has been introduced on pilot basis for two years (2010-11 & 2011-12). Under the scheme, grants-in-aid is provided to State Governments, Colleges and Universities of the Government and Service Sports Control Boards for renovation/modernisation of sports facilities, players training and development, coaching and protection and preservation of playing fields. Details of grants-in-aid approved and released to States during 2010-11 are given in the Statement-II.

Statement-1

*Allocation of Funds and Expenditure under Plan and
Non Plan Schemes in 2009 and 2010*

(a) Plan Schemes (Rs. in crore)

Sl.No.	Name of the Scheme	2009-10		2010-11	
		Allocation	Actual expenditure	Allocation	Actual expenditure
1.	Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)	135.00	135.00	350.00	350.00
2.	Urban Sports Infrastructure Scheme (USIS)	0.00	0.00	15.00	15.00
3.	Assistance to National Sports Federations (NSFs)	51.00	50.53	87.68	81.44
4.	Talent Search & Training	1.00		7.00	7.00
5.	National Sports Development Fund	8.125	8.12	20.00	20.00
6.	Promotion of sports among disabled	2.00	0.74	6.27	5.96
7.	Special Cash awards to medal winners in international sports events including Rajiv Gandhi Khel Ratna Award	5.50	5.50	34.00	34.00
8.	Pension to meritorious sportspersons	6.50	6.50	30.25	30.25
9.	Sports Authority of India	200.375	206.15	347.00	347.01
10.	Laxmibai National University of Physical Education, Gwalior	23.00	23.00	30.00	30.00
11.	National Anti Doping Agency (NADA)	1.00	1.00	2.00	2.00

12	National Dope Testing Laboratory (NDTL)	14.00	14.00	11.50	11.50
13	Scheme for contribution to World Anti Doping Agency (WADA)	0.50	0.44	0.50	0.42
14	Commonwealth Games, 2010	2268	2260.03	1137.43	872.29

(b) Non-Plan Schemes

(Rs. in core)

Sl.No.	Name of the Scheme	2009-10		2010-11	
		Allocation	Actual expenditure	Allocation	Actual expenditure
1	Scheme of Assistance to National Sports Federations	3.00	2.78	3.00	2.97
2	Arjuna Award	1.10	0.84	1.00	0.92
3	Dhyanchand Award	0.20	0.19	0.20	0.16
4	Dronacharya Award	0.32	0.21	0.32	0.29
5	Sports Authority of India	48.60	48.60	49.42	49.42
6	Laxmibai National University of Physical Education	10.32	10.33	9.63	9.63
7	National Sports Championship for Women	0.00	0.00	0.00	0.00
8	National Welfare Fund for sportspersons	1.00	1.00	1.00	1.00
9	Physical Education Grant to NCC/ Public Residential School	0.10	0.10	0.10	0.0
10.	Commonwealth Games 2010	615.00	615.00	807.96	663.21

Statement-II

*State wise release of grants-in-aid under Urban
Sports Infrastructure Scheme during 2010-11*

Sl.No.	Name of the Project	Amount sanctioned in (2010-11)	Amount released in (2010-11)
1	Synthetic Hockey field at Indira Stadium, Una (Himachal Pradesh)	5.00	3.50
2	Multipurpose Indoor Hall at Taran Taran (Punjab)	3.98	2.00
3	Renovation/modification of Indoor Sports Complex (Khudiram Anushilan) Eden Gardens, Kolkata (West Bengal)	6.00	3.00
4	Astro Turf for Hockey at Mizoram	5.00	3.00
TOTAL		19.98	11.50

Funds from Special Component Plan

618. SHRI P. RAJEEV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the amount diverted from Special Component Plan for SCs to Commonwealth Games have been remitted back; and

(b) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The information is being collected and will be laid on the Table of the House.

Dispute in Hockey Association

†619. SHRI OM PRAKASH MATHUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the dispute of Hockey India and Hockey Federation has been resolved;

(b) the institution responsible for upliftment and maintenance of Hockey in the country now; and

†Original notice of the question was received in Hindi.